

Date 28.5.2009

M.P. 2855/05 in Dy. No. 2777/2005

Hon'ble Sri M. Kanthaiah, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

App: None
Res: NOne

In spite of conditional order dated 1.4.2008, there is no representation on behalf of the applicant. It shows that applicant is not interested to prosecute the O.A. Hence O.A. is dismissed for non prosecution.

Member (A)

Member (J)

HLS/-

*On behalf of
Member (A)
dated 28.5.2009
Received
01.6.2009*